

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 694 OF 2019 IN
APPEAL NO. 160 OF 2019 & IA NO. 695 OF 2019**

Dated : 8th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Malana Power Company Ltd.

.... Appellant(s)

Versus

Himachal Pradesh State Electricity Board Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Dr. Seema Jain
Mr. Dushyant K.Mahant
Mr. Sumit Garg (Rep.)
Mr. K. Sengupta (Rep.)

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Ritu Apurva for R-1

Mr. C. P. Singh (Rep.) for R-2

Mr. Pradeep Misra
Mr. Suraj Singh for HPERC for R-4

ORDER

Appellant has placed before ad-Interim Order of the Apex Court on record. We have gone through the same

List the matter on **27.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**